NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 99-A/2016 with TP No. 99/397-398/NCLT/AHM/2016 (New) CA No. 153/2015 with CP No. 48/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

Name of the Company:

Nareshkumar Mangeram Mittal

V/s.

Bllue Orange Developers Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

PAVAN S. GODZAWALA ADVOCATE

1) RACTISING (-S)

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DHIREM R. DANE

PCS

No. 5.

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned Advocate Mr. pavan Godiawala present for proposed Respondent no. 5.

At request of learned PCS for Petitioner.

List the matter on 06.07.2017.

MEMBER JUDICIAL

Dated this the 25th day of April, 2017.

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